NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

6. I.A. 4096/2023
IN
C.P.(IB)-3164(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **11.09.2023**

NAME OF THE PARTIES: Indiabulls Commercial Credit Ltd

V/s.

Hanumesh Realtors Pvt Ltd.

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

I.A. 4096/2023

1. None appeared for the Applicant. Adv. Samuddhi Mali appearing for the Respondent Nos. 1 & 2 are present.

2. In the interest of justice, list this matter on **16.10.2023.**

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)

/RKS/